

**GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Srinagar/Jammu**

Notification,

Jammu, the 29th of November 2021.

S.O. 409 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that Article 41-G of the Jammu & Kashmir Civil Services Regulations, Volume-I shall be substituted by the following; namely:-

"41-G. Secretariat Allowance

- (a) Government employees who are working in Civil Secretariat Srinagar/Jammu shall be entitled to Secretariat Allowance. The employees of the offices of HoDs situated outside the Civil Secretariat who were entitled to Temporary Move Allowance shall also be entitled to Secretariat Allowance. Secretariat Allowance shall be paid at a uniform rate of Rs. 2000/per month.
- (b) The following conditions shall govern the grant of Secretariat Allowance:
- i. The allowance shall be admissible to the whole time Government servants including those borne on contingent paid establishment working in such offices but excluding employees on contract, consolidated rates of pay or part-time employees.
 - ii. The allowance shall be admissible throughout the year.
 - iii. During leave, the allowance shall be admissible only in respect of earned leave and limited to a period of two months.
 - iv. The allowance shall not be admissible during joining time or transfer, if transfer is outside Civil Secretariat, Jammu or Civil Secretariat, Srinagar or offices as specified in (a) above. As soon as Government servant is relieved by way of above arrangement, the drawal of allowance will cease forthwith."

This notification shall be deemed to have come into force w.e.f. 1st of November, 2021.

By Order of the Lieutenant Governor.

**Sd/-
(Atal Dulloo), IAS,**

**Financial Commissioner
(Addl. Chief Secretary),
Finance Department.**

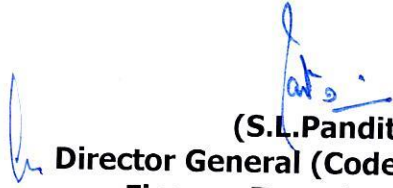
No. FD-Code/9/2021-03

Dated: 29 .11.2021

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.
4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.

26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B), for information.
30. Private Secretary to Chief Secretary.
31. Private Secretary to Financial Commissioner(ACS), Finance Department.
32. All Treasury Officers.
33. President, J&K Civil Secretariat Non-Gazetted Employees Union.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).


(S.L.Pandita)
Director General (Codes),
Finance Department.